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Title: Regarding issue of Bodoland.

श्री सानछुमा खुंगुर बैसीमुथियारी (कोकराझार) : अध्यक्ष महोदय, आपने मुझे बोलने का मौका दिया, इसके लिए मैं आपका आभार मानता हूँ। मैं आपके माध्यम से भारत सरकार की दृष्टि एक गंभीर मामले की तरफ आकर्षित करना चाहता हूँ। आपको भी मालूम होगा कि आसाम के आदमजाति (इंडीजिनस) बोडो ट्राईबल लोग काफी साल पहले से एक अलग बोडोलैंड राज्य की मांग को लेकर घमासान आन्दोलन कर रहे हैं, लेकिन आज भी भारत सरकार की तरफ से और आसाम सरकार की तरफ से बोडोलैंड मुद्दे का समाधान करने के लिए जिस ढंग से आगे बढ़ना चाहिए था, नहीं बढ़ पाए हैं। इसलिए उस इलाके में आतंकवाद की परिस्थिति (सिचुएशन) गंभीरतम हो गई है। मैं आग्रह करता हूँ कि भारत सरकार बोडोलैंड की मांग को अतिशीघ्र ही स्वीकार करके इस समस्या को स्थायी रूप से हल करे।

Sir, through your honour I would like to appeal to the Government of India to take a very concrete and effective policy decision to bring about a lasting, honourable and acceptable political solution to the burning 'Bodoland Issue'. Because over the last 50 years, since Independence, all the Hills' tribal people of the entire North-Eastern India have already been accorded the bare minimum political right to self-determination either in the form of separate provincial States of their own or autonomous districts of their own under the Sixth Schedule of the Constitution. But, very unfortunately in spite of having large population than that of the Hills – Tribal people of the entire North-Eastern Region as a whole, the plains Tribal-Bodo people of Assam have have been deprived of even the bare minimum constitutional provision under the Sixth Schedule of the Constitution, over the past five decades in a independence.

That is why, I would like to appeal to the Government of India, through your to take a very, concrete and effective policy decision to bring about a lasting and honourable political solution to the burning Bodoland issue so that the Bodo people of this great country India, also can live in this country at par, along with their own distinct language, culture, ethnic self identity, with equal status and dignity, and grow and develop themselves of their own genius at par with the rest of the country. Thank you, Sir.

MR. SPEAKER: All 'Zero hour' notices are over. Therefore, the House stands adjourned to meet again at 2 p.m.

13.17 hrs.

The Lok Sabha then adjourned for Lunch till Fourteen of the Clock.
